

**OFFICE OF THE DISTRICT JUDGE, BIRBHUM AND
CHAIRMAN, DISTRICT RECRUITMENT COMMITTEE, BIRBHUM**

ENGLISH DEPARTMENT

Employment Notification No. 04

Dated Suri, the 4th day of August, 2022

For recruitment to the post of English Stenographer, Grade-III [Group-B] for the Staff Recruitment Examination, 2022 of Birbhum Judgeship, there shall not be any qualifying marks in Paper-I or Paper-II examinations for appearing in Paper-II or Paper-III examinations respectively.

In this regard, the following clauses under the heading "MODE OF EXAMINATION: FOR THE POST OF ENGLISH STENOGRAPHER, GRADE-III [GROUP-B]" at Page 4 of Employment Notification No. 02 dated 27.04.2022 shall stand omitted –

"Assessment of marks in Paper-II examination shall be made only for those candidates who secure qualifying marks in Paper-I examination. The qualifying marks in Paper-I examination shall be fixed by the District Recruitment Committee, Birbhum.

Candidates who secure qualifying marks in Paper-II examination shall only be eligible and invited to appear in Paper-III examination. The qualifying marks in Paper-II examination shall be fixed by the District Recruitment Committee, Birbhum."

and in their place, the following clause shall stand inserted –

"Candidates must appear in all examinations, that is, Paper-I, Paper-II and Paper-III examinations. If any candidate fails to appear in any of the Paper-I, Paper-II or Paper-III examination, the candidature of such candidate shall stand cancelled and he/she shall be ineligible to appear in any subsequent examination / stage of the recruitment process for the post of English Stenographer, Grade-III [Group-B]."

Employment Notification No. 02 dated 27.04.2022 stands modified to the extent indicated above.

All concerned must follow the websites mentioned below for further instructions / information:

districts.ecourts.gov.in/birbhum

www.calcuttahighcourt.gov.in

Sd./- S. Basu

District Judge, Birbhum & Chairman,
District Recruitment Committee, Birbhum